

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.546
TO BE ANSWERED ON 23.07.2015

ROAD CONSTRUCTION UNDER PMGSY

546. SHRIMATI JYOTI DHURVE:
SHRI RAJESHBHAI CHUDASAMA:
SHRI KIRTI AZAD:
SHRI DEVJI M. PATEL:
SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the length of roads sanctioned and constructed in kilometer and the amount provided under Prime Minister Gram Sadak Yojana (PMGSY) during each of the last three years and the current year State-wise;
- (b) if so, the details thereof along with the reasons behind not making any provisions for maintenance of such roads;
- (c) the details of the provisions for maintenance and repair of roads constructed under PMGSY and the amount provided therefor during the period, State-wise along with the length of roads repaired;
- (d) the steps/action being taken by the Government to ensure quality upkeep and maintenance of such roads so that the same can serve for a certain specific period; and
- (e) whether any scheme has been formulated regarding plantation of trees on both sides of the roads constructed PMGSY, and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

- (a) 'Rural Road' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Government of India to improve the Rural Infrastructure through construction of roads. State-wise details of road length sanctioned & constructed and Central fund released under PMGSY during each of the last three years and the current year are given at Annexure-I, II&III.
- (b)to(d) All PMGSY roads are covered by 5-year maintenance contract, entered into along with construction contract, with the same contractor, in accordance with the Standard Bidding Document (SBD). Maintenance funds to service the contract are budgeted by the State Governments. On expiry of 5-year post-construction maintenance, the State Governments are required to make necessary budget provision to place such roads under zonal maintenance contracts. State-wise, year-wise details of maintenance funds under PMGSY during the last three years and the current year are given in Annexure-IV.

In order to bring the execution of PMGSY works to the desired quality standard, a three tier quality management mechanism has been institutionalized. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and final stage of the construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments.

National Rural Roads Development Agency (NRRDA) in partnership with International Labour Organization and World Bank has extended support to the States in the maintenance management of rural roads. Accordingly a Model Policy Framework for Maintenance of Rural Roads along with a Guidance note has been finalized in close consultation with the States. Based on these documents, the States have been advised to formulate their Rural Road Maintenance Policies to suit State specific needs.

Various advisories to the States have been issued regarding maintenance including conducting Pavement Condition Index (PCI) Survey for prioritization of roads for upgradation and maintenance. The PCI survey is required to be repeated every two years.

- (e) The Ministry of Rural Development has prepared an action Plan for road side plantation on both sides of the PMGSY roads in convergence with MGNREGS and circulated to the State Governments. The National Rural Roads Development Agency (NRRDA) and Indian Road Congress (IRC) have jointly issued detailed technical guidelines (IRC: SP: 103-2014) for road side plantation on PMGSY roads. States have been requested to take follow up action for plantation of trees on the flanks of PMGSY roads in consultation with Gram Panchayats/Zilla Panchayat and MGNREGA functionaries.

Annexure -I

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q.No.546 due for answer on 23.07.2015

State-wise details of road length sanctioned during the last three years 2012-13, 2013-14 and 2014-15 and the current year 2015-16 under PMGSY

Sl.No	State	2012-13	2013-14*	2014-15*
		Length in km	Length in km	Length in km
1	2	3	4	5
1	Andhra Pradesh **	1,538	2,743	-
2	Arunachal Pradesh	902	943	215.34
3	Assam	689	989	-
4	Bihar	3,846	11,458	-
5	Chattisgarh	2,378	1,485	-
6	Goa	-	-	-
7	Gujarat	775	3,983	-
8	Haryana	-	989	-
9	Himachal Pradesh	-	800	547.99
10	Jammu & Kashmir	3,495	-	-
11	Jharkhand	3,537	2,573	-
12	Karnataka	155	2,338	-
13	Kerala	-	1,012	-
14	Madhya Pradesh	9,373	1,941	-
15	Maharashtra	800	2,726	530.75
16	Manipur	425	1,302	1329.84
17	Meghalaya	-	1,008	-
18	Mizoram	-	415	-
19	Nagaland	-	-	-
20	Odisha	5,189	3,925	-
21	Punjab	1,355	455	173.46
22	Rajasthan	3,564	4,332	-
23	Sikkim	-	177	136.6
24	Tamil Nadu	3,096	-	963.81
25	Tripura	-	1,422	-
26	Uttar Pradesh	8,230	1,913	-
27	Uttarakhand	1,140	2,297	-
28	West Bengal	6,144	2,567	637.574

* Including Sanctions under PMGSY II during 2013-14 and 2014-15

** United Andhra Pradesh.

No Road work has been sanctioned during the year 2015-16 (till 22.7.2015)

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q.No.546 due for answer on 23.07.2015

State-wise details of road length constructed during the last three years 2012-13, 2013-14 and 2014-15 and the current year 2015-16 under PMGSY

(Length in km)

#	States	2012-13	2013-14	2014-15	2015-16 (upto June'15)
1	2	3	4	5	6
1	Andhra Pradesh	400.35	191.58	595.13	206.79
2	Arunachal Pradesh	393.67	489.04	546.58	197.44
3	Assam	1456.16	957.96	869.81	106.20
4	Bihar	6341.63	3163.86	3631.92	932.42
5	Chhattisgarh	1024.08	1292.05	2648.14	859.74
6	Goa	0.00	0.00	0.00	0.00
7	Gujarat	180.47	896.29	1892.16	333.42
8	Haryana	69.26	3.28	633.39	138.82
9	Himachal Pradesh	0.00	134.49	484.96	328.40
10	Jammu & Kashmir	1411.10	891.79	934.66	100.80
11	Jharkhand	1236.74	1030.73	1750.32	486.03
12	Karnataka	386.02	211.43	627.68	310.83
13	Kerala	108.71	192.46	345.74	39.38
14	Madhya Pradesh	2754.18	3006.27	5180.92	992.23
15	Maharashtra	649.54	448.88	499.97	189.54
16	Manipur	424.48	533.12	300.01	275.26
17	Meghalaya	22.77	23.68	44.59	10.03
18	Mizoram	93.20	77.28	48.60	46.57
19	Nagaland	93.50	293.20	215.30	39.00
20	Orissa	2401.26	3063.22	3842.68	1007.18
21	Punjab	325.54	730.38	737.46	217.24
22	Rajasthan	2140.00	2290.31	3233.33	1293.72
23	Sikkim	48.44	99.36	120.92	22.12
24	Tamil Nadu	42.39	747.94	1965.28	102.87
25	Telangana	0.00	0.00	0.00	114.52
26	Tripura	241.92	291.46	239.42	7.85
27	Uttar Pradesh	269.78	1109.79	2000.34	547.16
28	Uttarakhand	474.43	405.16	714.62	421.57
29	West Bengal	1171.67	2741.38	2232.88	428.09

Annexure-III

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q.No.546 due for answer on 23.07.2015

State-wise details of Central funds released during the last three years 2012-13, 2013-14 and 2014-15 and the current year 2015-16 under PMGSY

(Rs. in crore)					
		2012-13	2013-14	2014-15	2015-16 (upto 22.7.2015)
1	Andhra Pradesh	0.00	5.00	32.98	72.00
2	Arunachal Pradesh	455.18	8.00	345.92	122.18
3	Assam	154.27	240.49	316.07	89.93
4	Bihar	1,326.58	850.83	1,548.16	157.00
5	Chhattisgarh	0.00	0.00	270.75	0.00
6	Goa	0.00	0.00	0.00	227.00
7	Gujarat	125.74	519.24	418.77	93.14
8	Haryana	0.00	0.00	218.96	67.00
9	Himachal Pradesh	0.00	0.00	99.40	157.00
10	Jammu & Kashmir	266.33	523.24	416.60	376.00
11	Jharkhand	105.96	21.86	249.48	30.00
12	Karnataka	24.60	5.00	237.00	63.78
13	Kerala	1.50	1.50	151.41	22.00
14	Madhya Pradesh	242.88	615.00	708.00	336.00
15	Maharashtra	0.00	0.00	212.53	129.00
16	Manipur	186.14	4.03	100.00	94.82
17	Meghalaya	50.00	0.00	62.56	40.00
18	Mizoram	71.82	0.00	54.74	9.00
19	Nagaland	194.88	0.00	58.99	4.00
20	Odisha	87.25	758.92	1,051.50	670.00
21	Punjab	169.66	117.68	310.21	33.72
22	Rajasthan	151.90	427.06	425.66	262.57
23	Sikkim	193.62	1.97	94.59	4.00
24	Tamil Nadu	77.72	343.48	239.65	54.58
25	Tripura	338.59	98.83	187.36	80.65
26	Uttar Pradesh	10.00	511.93	638.70	492.00
27	Uttarakhand	151.24	0.00	314.92	113.00
28	West Bengal	3.08	306.17	1,193.80	422.00
29	Telangana	-	-	0.88	53.00

Annexure-IV

Annexure referred to in reply to part (b) to (d) of Lok Sabha Unstarred Q.No.546 due for answer on 23.07.2015

Statement Showing Maintenance Funds Required/ Received and Expenditure incurred under PMGSY

(Rs. In Crore)				
STATE (S)	FINANCIAL YEAR	MAINTENANCE FUNDS REQUIRED (AS PER CONTRACTS)	ACTUAL RELEASE TO SRRDA	EXPENDITURE BY SRRDA DURING THE FINANCIAL YEAR
ANDHRA PRADESH	2012-13	27.91	48.68	12.96
	2013-14	31.41	0.00	17.19
	2014-15	16.34	16.34	10.18
	2015-16	8.31	20.29	1.01
ARUNACHAL PRADESH	2012-13	3.61	2.50	6.92
	2013-14	5.38	5.00	18.84
	2014-15	11.62	15.00	12.27
	2015-16			
ASSAM	2012-13	18.00	18.00	9.40
	2013-14	22.00	18.72	13.86
	2014-15	25.00	25.00	14.10
	2015-16			
BIHAR	2012-13	94.33	56.25	91.60
	2013-14	121.23	121.23	102.92
	2014-15	453.42	342.78	305.37
	2015-16	138.26	0.00	21.72
CHHATTISGARH	2012-13	34.01	34.01	20.30
	2013-14	24.24	24.48	24.48
	2014-15	25.68	2.64	2.64
	2015-16			
GUJARAT	2012-13	8.61	22.62	18.96
	2013-14	11.82	11.82	11.41
	2014-15	16.52	26.4	8.33
	2015-16	16.52	0.00	25.43

STATE (S)	FINANCIAL YEAR	MAINTENANCE FUNDS REQUIRED (AS PER CONTRACTS)	ACTUAL RELEASE TO SRRDA	EXPENDITURE BY SRRDA DURING THE FINANCIAL YEAR
HARYANA	2012-13	3.942	0.00	1.86
	2013-14	11.38	0.00	7.45
	2014-15	4.00	5.00	3.53
	2015-16			
HIMACHAL PRADESH	2012-13	41.92	41.92	19.60
	2013-14	47.09	23.54	26.49
	2014-15	2.05	2.05	2.05
	2015-16			
JAMMU & KASHMIR	2012-13	6.88	4.21	0.45
	2013-14	2.90	1.04	0.93
	2014-15	5.47	1.69	1.34
	2015-16			
JHARKHAND	2012-13	20.58	52.00	0.96
	2013-14	25.13	0.00	3.97
	2014-15	31.45	60.00	7.1
	2015-16			
KARNATAKA	2012-13	28.23	0.00	26.30
	2013-14	35.74	35.74	24.00
	2014-15	39.00	39.00	28.44
	2015-16	25.00	6.25	6.84
KERALA	2012-13	8.50	13.18	4.04
	2013-14	10.89	10.88	10.95
	2014-15	8.15	8.15	10.03
	2015-16	7.61	0.00	1.36
MADHYA PRADESH	2012-13	58.32	60.00	52.10
	2013-14	60.37	60.00	51.46
	2014-15	63.45	60.00	55.90
	2015-16			

STATE (S)	FINANCIAL YEAR	MAINTENANCE FUNDS REQUIRED (AS PER CONTRACTS)	ACTUAL RELEASE TO SRRDA	EXPENDITURE BY SRRDA DURING THE FINANCIAL YEAR
MAHARASHTRA	2012-13	33.40	33.40	33.40
	2013-14	31.02	30.95	30.95
	2014-15	29.35	29.35	29.35
	2015-16			
MANIPUR	2012-13	2.07	5.00	1.16
	2013-14	3.78	4.00	6.21
	2014-15	4.80	6.64	6.64
	2015-16			
MEGHALAYA	2012-13	5.90	5.90	2.54
	2013-14	7.10	6.69	3.02
	2014-15	6.36	3.32	7.61
	2015-16			
MIZORAM	2012-13	0.41	0.41	0.35
	2013-14	0.32	0.32	0.06
	2014-15	0.42	0.42	0.55
	2015-16			
NAGALAND	2012-13	3.00	2.59	2.40
	2013-14	3.00	2.04	1.14
	2014-15	3.00	2.39	1.70
	2015-16			
ODISHA	2012-13	40.00	40.00	35.48
	2013-14	59.61	41.40	37.15
	2014-15	67.77	48.00	23.68
	2015-16			
PUNJAB	2012-13	9.03	2.90	7.73
	2013-14	9.56	3.85	5.99
	2014-15	7.64	8.26	7.81
	2015-16			

STATE (S)	FINANCIAL YEAR	MAINTENANCE FUNDS REQUIRED (AS PER CONTRACTS)	ACTUAL RELEASE TO SRRDA	EXPENDITURE BY SRRDA DURING THE FINANCIAL YEAR
RAJASHTHAN	2012-13	35.85	35.85	40.61
	2013-14	25.62	25.62	19.45
	2014-15	25.84	25.88	18.95
	2015-16	46.70	0.00	0.00
SIKKIM	2012-13	5.89	5.89	5.05
	2013-14	6.28	7.07	6.95
	2014-15	6.54	8.21	8.01
	2015-16			
TAMIL NADU	2012-13	8.76	8.44	6.19
	2013-14	9.79	2.49	2.59
	2014-15	10.78	8.77	7.24
	2015-16	15.42	0.00	0.00
TELANGANA*	2014-15	12.38	6.42	5.43
	2015-16	5.71	0.00	0.22
TRIPURA	2012-13	12.63	10.78	4.35
	2013-14	18.80	20.00	8.28
	2014-15	18.58	20.00	14.17
	2015-16			
UTTAR PRADESH	2012-13	64.45	40.00	46.29
	2013-14	91.12	91.12	74.52
	2014-15	94.66	76.67	96.71
	2015-16			
UTTARAKHAND	2012-13	32.28	24.92	23.21
	2013-14	16.11	16.00	16.00
	2014-15	16.4	16.40	16.40
	2015-16			
WEST BENGAL	2012-13	27.35	83.59	81.14
	2013-14	81.31	29.67	22.66
	2014-15	40.66	23.71	9.34
	2015-16			

Prior to 2014-15, it was undivided Andhra Pradesh.